

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT

PUBLIC NOTICE

Applications are invited from the eligible candidates along with recent identical passport size photographs and attested copies of testimonials on the prescribed proforma till **07.08.2019 at 5.00 p.m.** for fillings up the following posts on contract basis at the rates fixed by the Deputy Commissioner, Pathankot for the financial year 2019-20.

Sr. No.	Post	No. of Posts (Categories Wise)	Pay Scale	Essential Qualification	Age (as on 01.01.2019)
1.	Lift Operators (on contract basis at DC rates)	General = 03 SC = 01 ----- Total = 04 -----	At the rates fixed by the Deputy Commissioner from time - to - time.	1. Matriculation from a recognized board / university or equivalent with Punjabi passed as one of the subject. 2. I.T.I. Trade Certificate in Electrician from any Govt. Institute or its equivalent. 3. Two years' experience in the operation & maintenance of lifts.	18 to 37 years for General category and relaxation to reserved categories will be given as per Punjab Govt. rules/ instructions.
2.	Sweepers (on contract basis at DC rates)	General = 03 SC = 02 ----- Total = 05 -----	At the rates fixed by the Deputy Commissioner from time - to - time.	The candidate should have knowledge of Punjabi language up to middle standard.	18 to 37 years for General category and relaxation to reserved categories will be given as per Punjab Govt. rules/ instructions.

PROFORMA

APPLICATION FOR THE POST OF LIFT OPERATOR

1. NAME : _____
2. FATHER'S/HUSBAND'S NAME : _____
3. DATE OF BIRTH : _____
4. QUALIFICATION : _____
5. CATEGORY : _____
6. DETAILS OF WORK EXPERIENCE : _____
7. PERMANENT ADDRESS : _____
8. CORRESPONDENCE ADDRESS : _____
9. NATIONALITY : _____
10. CONTACT NUMBER : _____

Note:

1. The interview for the aforementioned posts of **Lift Operators** will be held on **20.08.2019 at 10:00 a.m. onwards** in the New Judicial Courts Complex, Pathankot.
2. The interview for the aforementioned posts of **Sweepers** will be held on **22.08.2019 at 10:00 a.m. onwards** in the New Judicial Courts Complex, Pathankot.

3. All the eligible candidates are required to report in the office of the undersigned at 10:00 a.m. for getting their attendance marked. They should also bring their original testimonials.
4. If no suitable candidate from reserved category is found then the candidate amongst general category will be selected.
5. The candidate should fulfill the condition of qualification on the last date of the receipt of applications.
6. No TA/DA will be given to the candidates. No separate letter for interview shall be issued to any candidate.
7. Candidates who belong to reserve category will have to attach a copy of certificate issued by the authority concerned alongwith the application otherwise he will be considered in General Category.

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(Dr. Tejwinder Singh)
District & Sessions Judge,
Pathankot.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT

Endst. No. 2058

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Dated 22-7-2019

Copy forwarded to :-

1. All the District & Sessions Judges in the State of Punjab, with the request to display the notice on the Notice Board of their Courts.
2. All the Judicial Officers in this Sessions Division for getting the same displayed on the Notice Boards of their respective Courts.
3. The District Employment Generation and Training Officer, Employment Exchange, Pathankot for sending the lists of eligible candidates for the abovesaid posts on or before 07.08.2019.
4. The Advertising Manager, Daily Charhdikala, Patiala, with the request to publish the above mentioned Public Appointment Notice in the newspaper and send the copy of the Newspaper alongwith bill, to this office, at the earliest.
5. The System Officer with the direction to upload the above public notice alongwith the requisite proforma on the official website of Pathankot Sessions Division (<https://districts.ecourts.gov.in/pathankot>).
6. Daftri of this office with the direction to display this notice on the notice board of this Court.

Prepared by	Kishor G.
Checked by	Kamjit
Verified by	Ajinder

(Dr. Tejwinder Singh)
District & Sessions Judge,
Pathankot. ©